

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 105/Chd/CHD/2017

In the matter of:

M/s Bharat Food & Agro
Products & Anr.

...Petitioner-Financial Creditor.

Vs.

M/s White Water Hospitality
Pvt. Ltd.

...Respondent-Corporate Debtor.

Present: Mr. Aditya Grover, Advocate for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Sahil
Sharma and Mr. Gaurav Mankotia, Advocates for the
corporate debtor.

Mr. Aditya Grover, Advocate for the petitioner submits that the arguing counsel Mr. Sumit Jain was still unwell because of dengue fever and seeks time to file additional affidavit with the documents with regard to the point raised in the reply and copy of the same has been supplied to the learned counsel for the respondent. The same be filed in the registry during course of the day and remove objections, if any. List on 07.12.2017 for arguments as the learned Senior Counsel for the respondent submits that he would not be available during the next week.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 24, 2017
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